

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

| CP/CA No.               | Purpose  | Sec                    | Name of Petitioner            | Petitioner Advocate                                  | Name of Respondent          | Respondent Advocate   |
|-------------------------|--|------------------------|-------------------------------|--|-----------------------------|---|
| CP(IB)No.<br>51/BB/2018 | For subjudice before the Hon'ble High Court of Karnataka IA 299/19 | Sec 7 of I&B code 2016 | M/s Oriental Bank of Commerce | Shri V B Ravi Shankar, Shri Alok Kailash Saksena, RP | M/s Associate Decor Limited | M/s Keystone Partners, B T Prasanna Kumar, Asha SM, Pradeep KR & Arun |

ADVOCATE FOR PETITIONER/s:

*Jayati Goyal*

*Adv. for R. P*

*Jayati Goyal*

ADVOCATE FOR RESPONDENT/s:

*Asha . S . M .*

*Adv. for IA NO. 299/19  
Adv. for Respondent.*

*Asha*

**ORDER**

Heard Ms.Jayati Goyal, learned Counsel for Resolution Professional and Ms.Asha.S.M, learned Counsel for Respondent. Post the case on **30.09.2019**.

*[Signature]*  
**MEMBER(T)**

*[Signature]*  
**MEMBER(J)**

Raushan

*Verified*

*[Signature]*  
Court Officer